## High Court of Sikkim

Record of proceedings

## I.A. No. 01 of 2025 in CRL.L.P/6/2025(Filing No.)

State of Sikkim Applicant

**VERSUS** 

Topden Thendup Lachungpa

Respondent

Date: 02-06-2025

CORAM : THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant Mr. S. K. Chettri, Additional Public Prosecutor.

## **ORDER**

Rai, J.

The Order dated 05-05-2025 reveals that Notice issued to the Respondent had been delivered. Despite delivery of Notice, a fresh Notice was served by "dasti" in the interest of justice. An affidavit dated 30-05-2025, affirming service of the Notice of "dasti", has also been filed by the Applicant-State. The Respondent has failed to appear before this Court today.

Issue NBWA against the Respondent.

List on 30-06-2025.

Judge 02-06-2025 Judge 02-06-2025

ds/bp/sdl